

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4468**

TO BE ANSWERED ON THE 8TH JANUARY, 2019/, PAUSHA 18, 1940 (SAKA)

YOUTH SERVING IN JAILS

4468. SHRI ANURAG SINGH THAKUR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of youths serving jail time, State-wise;**
- (b) the details regarding the current schemes/policies for the skill development of inmates in jails especially for the youth; and**
- (c) the steps taken by the Government to ensure that inmates are engaged in employment-oriented skill development for easier reintegration into the society upon release?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): As per latest published data by the National Crime Records Bureau (NCRB), State/UT-wise and age group-wise (16-18 years & 18-30 Years) details of inmates lodged in prisons as on 31.12.2015 are given in Annexure-I.

(b) & (c): 'Prisons' and 'persons detained therein' are State subjects under List II of the Seventh Schedule to the Constitution of India. The State Governments are, therefore, competent to devise and implement suitable schemes and policies for skill development of inmates in prisons and to engage them in employment-oriented skill development for their re-integration into the society upon release. However, the Ministry of Home Affairs has issued various advisories to State

Governments and Union Territory Administrations from time to time on efficient Prison Administration, Prison Management and providing vocational and skill development training to prison inmates. A Model Prison Manual, 2016 has also been forwarded to all States and UTs, which, inter alia, provides for measures to be taken for providing vocational training and skill development programmes to prison inmates.

STATE/UT-WISE INMATES UNDER 16-18 YEARS AND 18-30 YEARS AGE-GROUP AS ON 31.12.2015

Sl.	State/UT	16 - 18 YEARS			18 - 30 YEARS		
		Male	Female	Total	Male	Female	Total
1	ANDHRA PRADESH	0	0	0	2779	98	2877
2	ARUNACHAL PRADESH	0	0	0	109	1	110
3	ASSAM	0	0	0	3250	118	3368
4	BIHAR	0	0	0	11252	333	11585
5	CHHATTISGARH	0	0	0	8417	332	8749
6	GOA	0	0	0	106	13	119
7	GUJARAT	0	0	0	4869	163	5032
8	HARYANA	0	0	0	8957	243	9200
9	HIMACHAL PRADESH	0	0	0	805	12	817
10	JAMMU & KASHMIR	0	0	0	907	31	938
11	JHARKHAND	0	0	0	7491	281	7772
12	KARNATAKA	0	0	0	6784	271	7055
13	KERALA	0	0	0	2768	47	2815
14	MADHYA PRADESH	0	0	0	18026	412	18438
15	MAHARASHTRA	16	0	16	11246	446	11692
16	MANIPUR	0	0	0	270	11	281
17	MEGHALAYA	0	0	0	665	6	671
18	MIZORAM	0	0	0	687	44	731
19	NAGALAND	0	0	0	261	3	264
20	ODISHA	0	0	0	6749	205	6954
21	PUNJAB	0	0	0	9614	379	9993
22	RAJASTHAN	0	0	0	7986	198	8184
23	SIKKIM	0	0	0	121	11	132
24	TAMILNADU	0	0	0	4512	108	4620
25	TELANGANA	0	0	0	2431	91	2522
26	TRIPURA	0	0	0	402	11	413
27	UTTAR PRADESH	32	0	32	33825	932	34757
28	UTTARAKHAND	0	0	0	1200	41	1241
29	WEST BENGAL	0	0	0	8732	541	9273
	TOTAL (STATES)	48	0	48	165221	5382	170603
30	A & N ISLANDS	0	0	0	161	4	165
31	CHANDIGARH	0	0	0	358	14	372
32	D & N HAVELI	0	0	0	93	8	101
33	DAMAN & DIU	0	0	0	21	0	21
34	DELHI	0	0	0	7684	173	7857
35	LAKSHADWEEP	0	0	0	11	0	11
36	PUDUCHERRY	0	0	0	59	2	61
	TOTAL (UTs)	0	0	0	8387	201	8588
	TOTAL (ALL-INDIA)	48	0	48	173608	5583	179191

Source: Prison Statistics India